

[*Translation*]**Rural Electrification in Rajasthan**

7090. SHRI RAM SINGH KASHWAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the amount sanctioned by Government for electrification of rural areas of Churu district in Rajasthan for 1992-93;

(b) the number of rural area electrified during 1990-91 and 1991-92;

(c) the number of villages in churu district, its weaker Section colonies still to be electrified; and

(d) the reasons therefor and when these are likely to be electrified?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Funds for rural electrification are allocated by the Planning Commission for the State as a whole and the district and areawise priorities of rural electrification works are finalised by the State Authorities. The Planning Commission has approved an outlay of Rs. 69.15 crores for Rajasthan state as a whole for rural electrification works for the year 1992-93.

(b) the number of villages electrified in churu district of Rajasthan by the end of year 1990-91 and 1991-92 are given below-

<i>up to the end of the Year</i>	<i>Total villages electrified (Cumulative)</i>
1990-91	688
1991-92	728 (upto Feb. 1992)

(c) and (d). Information is being collected and will be laid on the Table of the House.

[*English*]**Hydro electric Project in West Bengal**

7091. SHRIJITENDRANATHDAS: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to set up hydro-electric project in West Bengal; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Presently two hydro-electric projects viz., Rammam Stage-II (50MW) and Teesta Canal Fall I to IV (67.5MW) are under construction and are scheduled for commissioning during 1993-94 and 1993-95 respectively.

Rammam Stage-I (36MW) has been techno economically cleared by Central Electricity Authority and will be taken up for execution after obtaining Environment & Forest clearance and investment approval Farakka Barrage Hydro-electric Project (125MW) has been techno economically found in order by Central Electricity Authority and will be taken up for execution by the Project Authorities after clearance by Ministry of Environment and Forests and investment decision by the Government.

Visakhapatnam Steel Plant

7092. SHRI M.V.V.S. MURTHY: Will the Minister of STEEL be pleased to state: